

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

27. C.P.(IB)-4272(MB)/2019

**CORAM:**

<b>SHRI SHYAM BABU GAUTAM</b>	<b>JUSTICE P. N. DESHMUKH (Retd.)</b>
<b>HON'BLE MEMBER (T)</b>	<b>HON'BLE MEMBER (J)</b>

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2022**

**NAME OF THE PARTIES:** Chandaria Enterprises LLP  
V/s  
Sai Projects And Engineers

**APPEARANCE :**

**FOR THE OPERATIONAL CREDITOR** : None present  
**FOR THE CORPORATE DEBTOR** : None present

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **21.11.2022** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
23.09.2022  
*ANKIT*

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**